

IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT -III, NEW DELHI.

126/ND/2017

In the matter of:

Shri Jasmohan Singh & Ors & Transfrig India Ltd. & Ors.

...Applicant.

**SECTION:** Under Section 271-272

**Coram:**

Order delivered on 07.12.2017

R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)


For the Petitioner

Saurabh Gupta, Sunil Bhadora and Richa. .

**ORDER**

Due to paucity of time the matter is adjourned to 09.01.2018.

\*KCS\*

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)